

eligible unit would be entitled to an interest free loan, with a grace period of 3 years and repayable over seven years, amounting to 50% of its actual excise payments for three years subsequent to the approval of the scheme. The total amount given by way of such 'Excise Loans' will not exceed 25% of the overall cost of rehabilitation/modernisation/diversification.

- (vii) A Small Industries Development Bank of India (SIDBI) has been established in April, 1990 to function as an Apex Bank for tiny and small scale industries. The paid up capital of this bank is Rs. 250 crores.

SIDBI has been organising rehabilitation meets in different States to help primary lending institutions (PLIs) and promoters in drawing up mutually acceptable rehabilitation packages for potentially viable sick SSI units. During 1990-91, 23 meets were organised at 14 centers where cases of over 250 units were discussed. The response from the PLIs and borrowers to such meets has been encouraging.

A separate Refinance Scheme for Rehabilitation (SR) is being operated by SIDBI for revival of potentially viable sick units.

Complaints Regarding Consumption of Pepsi Cola

4796. SHRI RAM PARKASH
CHAUDHARY:
SHRI SAJJAN KUMAR:
SHRI PHOOL CHAND
VERMA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have received a number of complaints to the effect that consumption of Pepsi Cola is harmful;

(b) if so, whether the Government have enquired into the nature of harms caused by it; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):
(a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

Range of TV Tower, Urai of Uttar Pradesh

4797. SHRI GAYA PRASAD KORI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the range of TV tower of Urai city (Uttar Pradesh) is very short and the residents of the city are not being benefited by it;

(b) whether the Government propose to increase the range of the said TV tower; and

(c) if so, the time by which the range of the said T.V. tower will be increased and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) No, Sir, Orai town is reported to be well covered.

(b) No, Sir. There is no such approved scheme at present.

(c) It is the constant endeavour of Door-

darshan to extend TV service to the remaining uncovered parts of Uttar Pradesh, including those in Jalaun district, as expeditiously as possible, depending upon the availability of adequate financial resources for the purpose.

Setting up of Heavy Industry in Delhi

4798. SHRI B.L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) whether there is no heavy industry in trans-Yamuna area in Delhi whereas labour is abundantly available there; and

(b) if so, whether the Government propose to set up a heavy industry there during 1991-92 to provide employment to the poor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) There is no heavy industry in trans-Yamuna area in Delhi.

(b) Under the revised Master plan for Delhi (MPD-2001) no new heavy and large industrial units are permitted in Delhi. In view of this, no proposal to set up heavy industry anywhere in Delhi can be envisaged.

[English]

Titanium Dioxide Plant in Orissa

4799. SHRI SRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a large Titanium Dioxide plant in Orissa;

(b) if so, the details thereof;

(c) whether any foreign collaboration is sought therefor; and

(d) if so, the details thereof and if not in which sector it is to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). There is no proposal for setting up large Titanium Dioxide plant by Central Government in Orissa.

(c) and (d). Do not arise.

Refund of Advance Collected by Hero Honda Ltd.

4800. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) whether the 'Hero Honda Ltd.,' collected advances through its dealer at Vijayawada during the year 1985 for the allotment of Hero Honda Vehicles;

(b) whether the company has not returned the advances so collected to those who were not allotted the vehicles so far; and

(c) if so, the action, the Union Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Yes Sir. As reported by the company a total no. of 10222 customers had booked CD-100 Motor cycles through their Vijayawada dealer. Out of this 6148 no. of customers opted for the cancellation of booking of vehicles. The company on receipt of the request for cancellation, refunded their booking amount along with interest as per the terms and conditions offered at the time of booking of vehicle.

(c) Does not arise.